

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1416
ANSWERED ON:30.11.2011
UNEMPLOYED COMMERCIAL PILOT LICENCE HOLDERS
Ajmal Shri Badruddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of unemployed commercial pilot licence (CPL) holders in the country at present;
- (b) whether the Government has taken any steps to direct the State owned and private carriers to stop hiring more expat pilots and instead employ Indian CPLs; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) Government does not maintain record of unemployed commercial pilots. DGCA only issues pilot license on compliance of requirements stipulated in Aircraft Rules 1937.

(b) & (c) To cover the shortage of type rated pilots and commanders, Foreign Aircrew Temporary Authorisation (FATA) policy was reviewed by the Ministry of Civil Aviation and vide order dated 06.12.2010; Foreign Aircrew Temporary Authorization Policy has been extended up to 31st December 2013 on case to case basis. As a follow up, cases of Foreign Aircrew Temporary Authorisation (FATA) pilots are processed on the basis of information furnished by each airline regarding simultaneous training of their Indian pilots and phase out programme of Expat pilots.